

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 39/HCS

Dated: 30-9-23

**N-O-T-I-F-I-C-A-T-I-O-N**

Hon'ble the Chief Justice is pleased to re-appoint the following Advocates as Oath Commissioners for Gangtok District for a term of 02 (two) years, from the date of issuance of this Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3(2) of the Oaths Act, 1969.

<b>SL. No.</b>	<b>Name</b>
1.	Ms. Binu Rai
2.	Ms. Juneil Tshering Lepcha
3.	Ms. Pratikcha Gurung
4.	Ms. Tashi Doma Sherpa
5.	Mr. Amit Rai
6.	Ms. Susmita Ghalay
7.	Mr. Romit Gurung
8.	Ms. Jyoti Pradhan
9.	Ms. Neetu Tamang
10.	Ms. Lidya Pradhan
11.	Ms. Phu Doma Bhutia
12.	Mr. Udai Kunwar
13.	Mr. Krishna Bhandari

The Oath Commissioners shall act in accordance with Rules 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008". The remuneration for attestation of affidavit is as under:-

- (a) Attestation at the Court Premises: ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent: ₹ 200/- per affidavit.

By Order,

Sd/-  
**REGISTRAR**

**Memo No. 8 (35) Confdl/HCS/ 6369-88**

**Dated: 30.9.23**

**Copy to:-**

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Chief Secretary, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. All District & Sessions Judges.
7. The Director, Sikkim Judicial Academy.
8. The Legal Remembrancer-cum-Law Secretary, Law Department, Government of Sikkim, Gangtok.
9. Central Project Coordinator, High Court of Sikkim.
10. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
11. All Chief Judicial Magistrate-cum-Civil Judges(Senior Division).
12. All Civil Judge-cum-Judicial Magistrates.
13. All District Magistrates
14. The Additional Secretary, Home Department, Government of Sikkim, Gangtok.
15. The General Secretary, Sikkim Bar Association of Sikkim, Gangtok.
16. The General Secretary, High Court Bar Association of Sikkim, Gangtok,
17. The General Secretary, Namchi Bar Association of Sikkim, Namchi.
18. P.A. to the Registrar General, High Court of Sikkim.
19. P.A. to the Registrar, High Court of Sikkim.
20. Computer Cell, High Court of Sikkim.
21. Notice Board
22. File and
23. Guard file.

  
**REGISTRAR** 30/9/23  
**(JUDICIAL SERVICE)**